

By Speed Post/Fax

F.No.A.12018/04/2013.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 14 February, 2017

To,

All the Cadre Controlling Authorities
under Central Board of Excise and Customs.


Subject: Amendment in Notification of Recruitment Rules for the post of Tax Assistant under Central Board of Excise and Customs – regarding.

Sir/ Madam,

I am directed to say that Amendment in Recruitment Rules for the posts of Tax Assistant under Central Board of Excise and Customs is notified vide G.S.R. 112(E) dated 08.02.2017. A copy of the above-mentioned Gazette Notification is enclosed herewith for your kind information and necessary action. It can also be downloaded directly from the website: www.egazette.nic.in

Yours faithfully,

Encls.: As Above



14.2.2017

(Rajpal Singh)

Under Secretary to the Govt. of India

Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the same on the website.
(2) DGHRD for information and record;


14.2.2017

(Rajpal Singh)

Under Secretary to the Govt. of India